

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 574/98  
Thursday the 23rd day of April 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

D. Kaladharan  
S/o Damodharan  
Outsider, Chavara Post Office  
R/o Plavelil Thekkethil  
Kottakkam, Chavara - 691 583. ....Applicant

(By advocate Mr MR Rajendran Nair)

Versus

1. The Sub Postmaster  
Chavara P.O., Chavara.
2. The Senior Supdt. of Post Offices  
Kollam Division, Kollam. ....Respondents.

(By advocate Mr James Kurian)

The application having been heard on 23rd April 1998,  
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant who is working as Substitute Extra Departmental Delivery Agent, Chavara P.O. is aggrieved by order dated 17.4.98 (Annexure A-2) whereby he has been discharged from duties of the post of EDDA for the reason that the SSPD had raised objection in engaging him as substitute in that office. The applicant has stated that apart from filing an OA for consideration for appointment to EDDA post, he has not committed any sin and that there is no justification for the wrath of Sr. Supdt. of Post Offices, which has resulted in denial of his engagement. The applicant has therefore filed this application challenging the impugned order.

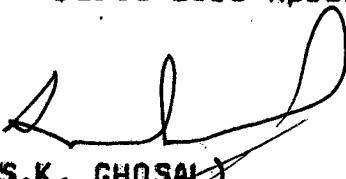
2. When the application came up for hearing today, learned counsel for respondents has stated that the Sr. Supdt. of Post Offices having clarified that he had no objection to the applicant being continued as substitute, the impugned order would not be implemented and that the applicant has already been taken back on duty pursuant to

the interim order.

3. Since the respondents agreed that the applicant would be continued as substitute, there is nothing in this application which needs further adjudication.

Hence the application is closed as having become infructuous. No order as to costs.

Dated 23rd April 1998.

  
(S.K. GHOSAL)  
Administrative Member

  
(A.V. MARIDASAN)  
Vice Chairman

aa.

List of Annexures

1. Annexure-A2: Memo dated 17.4.98 issued by the 1st respondent to the applicant.